

Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 22<sup>nd</sup> June, 2026

**ORDER**

The President is pleased to engage the following advocates as Deputy Solicitor General of India for the Delhi High Court, as shown below, for a period of three years with effect from the date of this order or until further orders in this regard, whichever is earlier:

**HIGH COURT OF DELHI**


**DEPUTY SOLICITOR GENERAL OF INDIA**

Sl. No.	Name of Advocate	Contact Details	Enrolment No.
1.	Shri Jagdish Chandra	K-40, Third Floor, Jangpura Extension, New Delhi 110014 Mob: 9910385880 Email: jagdishsolankip@gmail.com	R/720/2006
2.	Shri Jivesh Kumar Tiwari	446, Lawywers Block-I, Delhi High Court, New Delhi-I Mob: 9811612855 Email: jivesh1872@gmail.com	D/415/2001

2. The engagement and professional fee of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 12011/6/2025-Judicial/E.158060 dated 05.02.2026 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 and J-16/20/2024-Judicial dated 16.10.2024 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

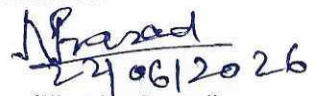
3. Further, the name of the above advocates shall be omitted from all the other panels where they are engaged for the Central Government litigation issued by this Department.

4. Hindi version of this order will follow.

  
(Madhab Charan Prusty)  
Additional Secretary

**Copy (through email) to: -**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ AS/JS & LA in the main secretariat of Department of Legal.
3. Ld. ASGI, Delhi High Court.
4. The Registrar, Delhi High Court.
5. The In-charge Litigation (High Court) New Delhi.
6. The above Dy. SGIs as mentioned with request to provide Bank Account details for retainership fee.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. The Cash (LA) for payment of retainership fee to aforesaid Deputy SGI w.e.f. the date of this order.
9. LIMBS team for information and necessary action.
10. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.

  
(Niranjan Prasad)  
Section Officer (Judicial)  
Tel. 011-24016111  
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